

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: **ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – TRAINING PROGRAMMES** – Nomination of **(1)** 62 Junior Civil Judges of XVIII Basic Course and **(2)** Sri N.Ramesh Naidu, Junior Civil Judge, Madugula, Visakhapatnam District of XVI Basic Course to undergo remaining basic training of Part-III Final Reflective and Integrated Learning for two months from 02.02.2015 to 01.04.2015 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Letter ROC.No.03/2015/APJA-Sec'bad, dated 02.01.2015 from the Director (FAC), Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 102/2015-B.SPL. DATED: 20.01.2015

The High Court is pleased to pass the following Order:

I

The following Junior Civil Judges, mentioned in Column Number 2, are hereby nominated to undergo basic training of Part-III Final Reflective and Integrated Learning for two months from 02.02.2015 to 01.04.2015 at Andhra Pradesh Judicial Academy, Secunderabad and they are directed to handover charge of their post(s) to the Officers mentioned against their names i.e., in Column Number 3 and proceed to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad at 8:30 a.m. on 02.02.2015 for participating in the said basic Course.

Sl. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
	SARVASRI:	
(1)	(2)	(3)
1.	K.Motilal, Prl. Junior Civil Judge, Punganur, Chittoor District.	Addl. Junior Civil Judge, Punganur, Chittoor District.
2.	T.Kanhya Lal, Junior Civil Judge, Luxettipet, Adilabad District.	I Addl. Junior Civil Judge, Mancherial, Adilabad District.
3.	Ms. M.Jayamma, Addl. Junior Civil Judge, Chilakaluripet, Guntur District.	Prl. Junior Civil Judge, Chilakaluripet, Guntur District.
4.	Ms. M.S.Bharathi, IV Addl. Junior Civil Judge, Kadapa.	I Addl. Junior Civil Judge, Kadapa.
5.	Smt. Mohd. Ishrath Fathima, I Addl. Junior Civil Judge, Gurazala, Guntur District.	Prl. Junior Civil Judge, Gurazala, Guntur District.
6.	S.Vasudev, Junior Civil Judge, Thamballapalle, Chittoor District.	II Addl. Junior Civil Judge, Madanapalle, Chittoor District.
7.	Smt. G.Sabitha, Junior Civil Judge, Kodangal, Mahabubnagar District.	Junior Civil Judge, Mahabubnagar.
8.	Ms. D.Srivani, Judicial Magistrate of First Class, Special Mobile Court, Anantapur.	Special Judicial Magistrate of First Class, Excise Court, Anantapur.
9.	Ms. Usha Kiran Kshatri, Addl. Junior Civil Judge, Bobbili, Vizianagaram District.	Prl. Junior Civil Judge, Bobbili, Vizianagaram District.

10.	Ms. M.Anjani Priyadarshini, II Addl. Junior Civil Judge, Proddatur, Kadapa District.	I Addl. Junior Civil Judge, Proddatur, Kadapa District.
11.	R.Raj Kumar, Special Judicial Magistrate of First Class, Excise Court, Adilabad.	Judicial Magistrate of First Class, Special Mobile Court, Adilabad.
12.	Mohd. Abdul Jaleel, II Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.	Prl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
13.	M.Arjun, Addl. Junior Civil Judge, Parkal, Warangal District.	Prl. Junior Civil Judge, Parkal, Warangal District.
14.	Smt. V.Veera Naga Venkata Lakshmi, Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District.	Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District.
15.	Ms. V.Bhavani, Junior Civil Judge, Mummidivaram, East Godavari District.	Addl. Junior Civil Judge, Amalapuram, East Godavari District.
16.	J.Hanumantha Rao, Judicial Magistrate of First Class for Railways, Khazipet, Warangal District.	V Addl. Junior Civil Judge, Warangal.
17.	K.Dasharatha Ramaiah, Junior Civil Judge, Narayanpet, Mahabubnagar District.	Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar.
18.	G.Ramakrishna, Addl. Junior Civil Judge, Ramachandrapuram, East Godavari District.	Prl. Junior Civil Judge, Ramachandrapuram, East Godavari District.
19.	Ms. Pramila Jain, Judicial Magistrate of First Class, Special Mobile Court, Warangal.	IV Addl. Junior Civil Judge, Warangal.
20.	Smt. P.Pradeepa, Junior Civil Judge, Kottur, Srikakulam District. (She is directed to handover charge of her post to the Junior Civil Judge, Palakonda and also handover charge of the post of Junior Civil Judge, Pathapatnam, which post she is holding in full additional charge to the Prl. Junior Civil Judge, Sompeta)	(1) Junior Civil Judge, Palakonda, Srikakulam District will be in full additional charge of the post of Junior Civil Judge, Kottur. (2) Prl. Junior Civil Judge, Sompeta, will be in full additional charge of the post of Junior Civil Judge, Pathapatnam, Srikakulam District.
21.	Smt. C.M.Rajyalakshmi, Addl. Junior Civil Judge, Jangaon, Warangal District.	Prl. Junior Civil Judge, Jangaon, Warangal District.
22.	M.Pavan Kumar, Addl. Junior Civil Judge, Puttur, Chittoor District.	Prl. Junior Civil Judge, Puttur, Chittoor District.
23.	Ms. P.Sai Sudha, Judicial Magistrate of First Class, Special Mobile Court, Srikakulam.	Special Judicial Magistrate of First Class, Excise Court, Srikakulam.
24.	N.Srikanth Babu, XXII Assistant Judge, City Civil Court, Hyderabad.	XXI Assistant Judge, City Civil Court, Hyderabad.
25.	A.Radha Krishna Murthy, Prl. Junior Civil Judge, Miryalaguda, Nalgonda District.	I Addl. Junior Civil Judge, Miryalaguda, Nalgonda District.
26.	P.S.V.B.Krishna Sai Teja, Addl. Junior Civil Judge, Parvathipuram, Vizianagaram District.	Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District.

27.	Pattan Shiyaz Khan, Addl. Junior Civil Judge, Tiruvur, Krishna District.	Prl. Junior Civil Judge, Tiruvur, Krishna District.
28.	K.Hari Babu, Judicial Magistrate of First Class, Araku, Visakhapatnam District.	II Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
29.	Ms. Faizunnisa Shaik, Junior Civil Judge, Venkatagiri, Nellore District.	Addl. Junior Civil Judge, Gudur, Nellore District.
30.	Ms. N.Anitha Reddy, Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District.
31.	Smt. V.Pallavi, II Addl. Junior Civil Judge, Narasaraopet, Guntur District.	I Addl. Junior Civil Judge, Narsaraopet, Guntur District.
32.	Ms. A.R.Vilasita, Special Judicial Magistrate of First Class, Excise Court, Warangal.	III Addl. Junior Civil Judge, Warangal.
33.	Smt. K.Saradamba, Junior Civil Judge, Amudalavalasa, Srikakulam District.	Special Judicial Magistrate of First Class, Excise Court, Srikakulam.
34.	Smt. P.Chaitanya, Addl. Junior Civil Judge, Srikalahasthi, Chittoor District.	Prl. Junior Civil Judge, Srikalahasthi, Chittoor District.
35.	D.V.R.Tejo Karthik, Junior Civil Judge, Kollapur, Mahabubnagar District.	Junior Civil Judge, Wanaparthy
36.	M.Jacob, Judicial Magistrate of First Class, Chintapalli, Visakhapatnam District.	Prl. Junior Civil Judge, Yellamanchili, Visakhapatnam District.
37.	Smt. Y.J.Padma Sree, Judicial Magistrate of First Class, Special Mobile Court, Nellore.	Special Judicial Magistrate of First Class, Excise Court, Nellore.
38.	Smt. N.Radhika, Addl. Junior Civil Judge, Bhongir, Nalgonda District.	Prl. Junior Civil Judge, Bhongir, Nalgonda District.
39.	J.Syam Kumar, Junior Civil Judge, Cheepurupalli, Vizianagaram District.	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.
40.	V.Audhinarayana, Addl. Junior Civil Judge, Kadiri, Anantapur District.	Prl. Junior Civil Judge, Kadiri, Anantapur District.
41.	Ms. B.Gayatri, Addl. Junior Civil Judge, Rayachoti, Kadapa District.	Prl. Junior Civil Judge, Rayachoti, Kadapa District.
42.	A.Kumara Swamy, Prl. Junior Civil Judge, Manthani, Karimnagar District.	Prl. Junior Civil Judge, Godavarikhani, Karimnagar District.
43.	Ms. D.Sony, Addl. Junior Civil Judge, Mangalagiri, Guntur District.	Prl. Junior Civil Judge, Mangalagiri, Guntur District.
44.	B.Sujay, Judicial Magistrate of First Class, Manuguru, Khammam District.	Judicial Magistrate of First Class, Bhadrachalam, Khammam District.

45.	Ms. K.Asha Rani, Addl. Junior Civil Judge, Vizianagaram.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.
46.	Ms. B.Deepthi, Junior Civil Judge-cum-Special Mobile Court, Nagarkurnool, Mahabubnagar District.	Junior Civil Judge, Nagarkurnool, Mahabubnagar District.
47.	Ms. Areefa Shaik, Prl. Junior Civil Judge, Narsipatnam, Visakhapatnam District.	Prl. Junior Civil Judge, Yellamanchilli, Visakhapatnam District.
48.	Ms. N.Lavanya, Special Judicial Magistrate of First Class, Excise Court, Kadapa.	I Addl. Junior Civil Judge, Kadapa.
49.	P.Nageswara Rao, Judicial Magistrate of First Class, Paderu, Visakhapatnam District.	Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District.
50.	P.Tirumala Rao, Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District.	Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.
51.	Smt. S.Venkata Kavitha, Addl. Junior Civil Judge, Piler, Chittoor District.	Prl. Junior Civil Judge, Piler, Chittoor District.
52.	B.Devendra Reddy, Junior Civil Judge, Madakasira, Anantapur District.	Prl. Junior Civil Judge, Hindupur, Anantapur District.
53.	Smt. C.Haritha, Junior Civil Judge, Railwaykodur, Kadapa District.	Junior Civil Judge, Rajampet, Kadapa District.
54.	Smt. M.Sudha Rani, VI Addl. Junior Civil Judge, Visakhapatnam.	V Addl. Junior Civil Judge, Visakhapatnam
55.	C.Suresh, Judicial Magistrate of First Class, Rampachodavaram, East Godavari District.	Judicial Magistrate of First Class, Addateegala, East Godavari District.
56.	V.Gowri Shankar Rao, Junior Civil Judge, Salur, Vizianagaram District.	Prl. Junior Civil Judge, Bobbili, Vizianagaram District.
57.	P.Purushotham Rao, Junior Civil Judge, Chintalapudi, West Godavari District.	II Addl. Junior Civil Judge, Eluru, West Godavari District.
58.	Syed Ziyuddin, Judicial Magistrate of First Class, Special Mobile Court, Chittoor.	Special Judicial Magistrate of First Class, Excise Court, Chittoor.
59.	Ch.V.Ramakrishna, Junior Civil Judge, Atmakur, Kurnool District.	Junior Civil Judge, Nandikotkur, Kurnool District.
60.	C.Ramana Reddy, Junior Civil Judge, Nandalur, Kadapa District.	Junior Civil Judge, Sidhout, Kadapa District.
61.	G.Prabhakar, I Addl. Junior Civil Judge, Tenali, Guntur District.	II Addl. Junior Civil Judge, Tenali, Guntur District.
62.	Sri N.Ramesh Naidu, Junior Civil Judge, Madugula, Visakhapatnam District. (belongs to XVI Basic Course)	Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District.

II

Smt.S.Varalakshmi, Addl. Junior Civil Judge, Narsapur, West Godavari District, who is on maternity leave for six months from 11.08.2014 to 06.02.2015, is hereby nominated to participate in the basic training of part-III Final Reflective and Integrated Learning from 07.02.2015 to 01.04.2015 at A.P. Judicial Academy, Secunderabad.

- i) Smt. S.Varalakshmi, after expiry of her maternity leave by 06.02.2015 is directed to report before the Director, A.P. Judicial Academy, Secunderabad at 8.30 a.m. on 07.02.2015 for undergoing the above said training.
- ii) The Prl. Junior Civil Judge, Narsapur, West Godavari District, who is holding full additional charge of the post of the Addl. Junior Civil Judge, Narsapur, shall continue to be in full additional charge during the said training period of Smt. S.Varalakshmi;

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers who are nominated for the above said Basic Course from 02.02.2015 to 01.04.2015 at A.P. Judicial Academy, Secunderabad.

On return from the above said basic training, the officers mentioned in Column Number 2 will rejoin duty in their respective posts.

The Trainee Junior Civil Judges will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad, during the said training period.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad, will report to the High Court with regard to successful completion of the training by the trainers.

The concerned Prl. District and Sessions Judges are directed to instruct the officers who are holding full additional charge of the posts of the officers undergoing XVIII Basic Course at Andhra Pradesh Judicial Academy, Secunderabad, to draw the pay and allowances of the said officers during the said training period and send the same to the Officers.

NOTE: 1. The officers, who are nominated for Basic Training, are entitled only for actual journey time before reporting at Andhra Pradesh Judicial Academy, Secunderabad on 02.02.2015.

2. The Training Proceedings are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting at Andhra Pradesh Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. Smt. S.Varalakshmi, Addl. Junior Civil Judge, Narsapur, West Godavari District.
3. The incharge officers.
4. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
5. The Registrar General, High Court of Judicature at Hyderabad.
6. The Registrar (Administration), High Court of Judicature at Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.

11. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

12. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

13. The Pay and Accounts Officer, Hyderabad.

14. THE DISTRICT TREASURY OFFICERS:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

~~15~~ The Section Officers: Accounts Section, B-Section, Computer Section, D-I Budget Section, E-Section, O.P.Cell, Special Officers Section, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.

Spare.